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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

Allahabad : Dated this 27th day of March, 2001

Original Application No. 773 of 1996 ¹⁹⁹⁶ See

CORAM :-

Hon'ble Mr. SKI Naqvi, A.M.

Hon'ble Maj Gen KK Srivastava, A.M.

KK Datta S/o Sri Balram Datta,
presently R/o C/o Subhash Railway Quarter
No.672-B, Smith Road, Railway Colony,
Allahabad.

(Sri BB Paul, Advocate)

..... Applicant

Versus

1. Union of India, Ministry of Railways,
New Delhi.
2. Senior Divisional Electrical Engineer (G)
Northern Railway, Allahabad.
3. Divisional Personnel Officer,
Northern Railway, Allahabad.
4. Senior Electrical Foreman/Air Condition,
NR Allahabad.
5. Senior Electrical Foreman/Power, NR,
Ghaziabad,

(Sri AK Gaur, Advocate)

..... Respondents

ORDER (Oral)

By Hon'ble Mr. SKI Naqvi, J.M.

The applicant has come up seeking relief to the effect that the order dated 26-6-96 be quashed and respondents be directed not to revert and transfer the applicant on non-promotional post. The respondents have brought on record the order dated 19-11-1996 through ^{which} the grievance of the applicant has been redressed. The applicant has ^{not} controverted this position and no RA has

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been filed. With the above position in view, we find no adjudicable controversy remains. The OA is accordingly decided with no order as to costs.

Member (A)

Member (J)

Dube/